GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH AND FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110002

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfwl 3049 Dated: 22/03/2020

ORDER

In view of global outbreak of COVID-19, it has come to the notice of the GNCT of Delhi that approximately 35000 foreign-returned persons have been staying in Delhi since 1st March, 2020. All District Magistrates of Govt. of NCT of Delhi have been directed to undertake a thorough verification exercise through their surveillance teams and ensure that all the aforesaid persons remain in home quarantine for a minimum period of 14 days.

Accordingly, in exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi, with immediate effect: -

- (i) All the aforesaid foreign-returned persons shall strictly comply with the directions of home quarantine for a minimum period of 14 days without fail.
- The contacts of the aforesaid persons shall also strictly remain under home (ii) quarantine for 14 days.
- Persons who have been diagnosed as infected with COVID-19 shall (iii) mandatorily remain in isolation facility of the hospital & shall leave the premises only after being discharged by the treating doctor.

Any person found disobeying the aforesaid directions shall be prosecuted and punished with imprisonment or fine or both under section 188 of the Indian Penal Code (45 of 1860) as per section 3 of the Epidemic Disease Act, 1897/.

> (Padmini Singla) Secretary (Health & Family Welfare)

> > Dated: 22/03/2020

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/

Copy to:-

Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi 1.

Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi. 2. Secretary to Hon'bleDy. C.M, Govt. of Delhi, New Delhi. 3.

Secretary to Hon'ble Minister Health & Family Welfare, GNCTD 4.

OSD to C.S. Govt. of NCT of Delhi, New Delhi. 5.

- Commissioner of Police, Delhi to ensure strict compliance. 6.
- Chairperson, New Delhi Municipal Council 7.
- Director, General Health Services, GNCTD 8.
- Commissioner, MCD (EDMC/NDMC/SDMC) 9.
- All the District Magistrates in the GNCT of Delhi to ensure strict compliance. 10.
- Mission Director, Delhi State Health Mission (DSHM), Delhi 11.
- Director, Directorate of Family Welfare, GNCTD 12.
- Director, DIP with the request for wider publicity. 13.
- SIO, NIC for uploading the same on the website of Delhi Government. 14.

(Padmini Singla

Secretary (Health & Family Welfare)